

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 551/2016  
CA NO.

CORAM:

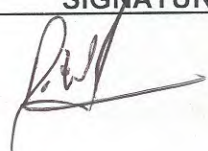
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Ador Welding Ltd. Vs Apex Buildsys Ltd

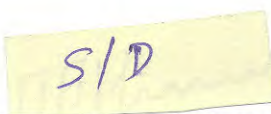
SECTION OF THE COMPANIES ACT: 433(e)&434

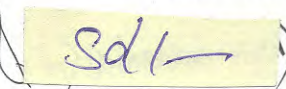
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RONIT SINGH,	ADVOCATE	ADOR WELDING LTD	

**ORDER**

Learned Counsel for the petitioner applies for two weeks time to file compliance affidavit in terms of Notification dated 07.12.2016 which has notified the Rules known as "These rules may be called the Companies (Transfer of pending proceedings) Rules, 2016. Let the needful be done within two weeks.

List again on 18.4.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARDHARAN)  
MEMBER (JUDICIAL)